

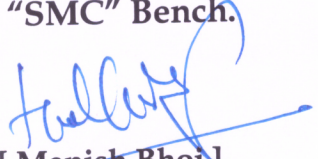
**INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA**

**CONSTITUTION OF KOLKATA BENCHES FROM 25/11/2024 TO 28/11/2024  
[ 29/11/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application ]**

<b>"Patna" Bench (Hybrid)</b>	<b>Shri Duvvuru R L Reddy, Vice-President (KZ) &amp; Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10:30 AM)</b>
<b>"C" Bench (Hybrid)</b>	<b>Shri Sanjay Garg, Judicial Member &amp; Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10:30 AM)</b>
<b>"SMC" Bench (Hybrid)</b>	<b>Dr. Manish Borad, Accountant Member (Hybrid Court Hearing at 10:30 AM)</b>
<b>"Guwahati" Bench (Hybrid)</b>	<b>Dr. Manish Borad, Accountant Member &amp; Shri Manomohan Das, Judicial Member (Hybrid Court Hearing after "SMC" Bench)</b>
<b>"A" Bench (Hybrid)</b>	<b>Shri Rajesh Kumar, Accountant Member &amp; Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after "C" Bench)</b>
<b>"B" Bench (Hybrid)</b>	<b>Shri Sonjoy Sarma, Judicial Member &amp; Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10:30 AM)</b>

**Note : 1. "A" Bench will function after completion of "C" Bench.**

**2. "Guwahati" Bench will function after completion of "SMC" Bench.**

  
[ Manish Bhoi ]  
Assistant Registrar  
ITAT, Kolkata

12/11/2024